GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF TRADE AND TAXES POLICY (GST) Branch VYAPAR BHAVAN:I.P.ESTATE:NEW DELHI-02

F. No. 3(155)/Policy-GST/2018/ 51-57

Dated: 17/04/2018

ORDER No.07/2018

In pursuance of Circular No. 39/13/2018-GST dated 03/04/2018 of Central Board of Indirect Taxes and Customs, Department of Revenue, Ministry of Finance, Govt. of India Commissioner (State Tax) hereby nominates the following officers as Nodal Officers to address the problem a taxpayer faces due to glitches, if any, in the GST portal:-

1. Sh. Rajesh Madan, Asstl. Commissioner (Nodal Officer-I)

2. Sh. Dushyant, GSTO (Nodal Officer-II)

Onewarjay 18

(Anand K. Tiwari) Addl. Commissioner (Policy)

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Dated: 17/04/2018

Copy forwarded for information and necessary action to:

- All Spl./Addl./Joint Commissioners, Department of Trade and Taxes, GNCT of Delhi.
- 2) Joint Director (IT), Department of Trade and Taxes, GNCT of Delhi.
- 3) The President/General Secretary, Sales Tax Bar Association (Regd.), Vyapar Bhawan, I.P. Estate, New Delhi.
- 4) All Assistant Commissioners/GSTOs, Department of Trade and Taxes, GNCT of Delhi. Through zone.
- PS to the Commissioner, GST, Department of Trade and Taxes, GNCT of Delhi.
- 6) Deputy Commissioner, CBEC, Deptt. of Revenue, Ministry of Finance, Govt. of India, New Delhi 110001.
- 7) Guard File.

(Sadanai Asstt. Commissioner (Policy)-V